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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 832/1999

New Delhi, this the 23rd day of November, 2000

Hon'ble Mr. Justice V.Rajagopala Reddy, VC (J)
Hon'ble Sh. Govindan S. Tampi, Member (A)

01. Shri Bhagwan Jindal S/o Sh. Phool Chand,
H.No. E41, Old Press Colony, NIT,
FARIDABAD.
02. Narendra Kumar S/o Late Sh. Nota Ram,
H.No. 2M/106, FARIDABAD (NIT)
03. Vijinder Dev Sharma,
S/o Late Shri Sher Singh,
H.No. F-17, Old Press Colony,
FARIDABAD.
04. Dharam Pal, S/o Sh. Musshi Ram,
5F/17, Faridabad (NIT)
05. Shyam Sunder Arora,
S/o Late Shri Tej Bhan,
3C/166, FARIDABAD (NIT)
06. Jagdish Singh, S/o
Late Shri Surja Singh,
H.No. A-54, New Press Colony,
FARIDABAD (NIT)
07. Gurcharan Singh Sethi,
S/o Late Sh. Gurdil Singh,
56/71, FARIDABAD (NIT)
08. Bhagwan Dass Suneja,
S/o Late Sh. Amit Chand Suneja,
2118A, Sector 3, FARIDABAD.
09. Kanwal Kumar, S/o
Late Shri Jyoti Ram,
371/22, FARIDABAD (NIT)
10. Yashpal Lakhpal,
S/o Late Shri Mehan Lal,
F- 26, Old Press Colony,
FARIDABAD (NIT)
11. Kuldip Singh Paul,
S/o Late Shri Puran Singh,
B-6, New Press Colony,
FARIDABAD. (NIT)

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12. Budh Ram, S/o Late Shri Mangal Ram (on leave)
Village : Meena Nagar,
PO : Kesi Kalan,
Distt. Mathura (U.P.)
13. Sant Singh, S/o Sh. Sunder Singh,
D-1171, Sector 19,
FARIDABAD (NIT)
14. Shri Charan Sharma, S/o
Shri Dal Chand,
B-33, New Press Colony,
FARIDABAD. (NIT)
15. Kartu Ram, S/o Sh. Phula Ram,
A-41, New Press Colony,
FARIDABAD. (NIT)
16. Yugal Kishore, S/o Late Sh. Kula Nand,
G-100, Old Press Colony,
FARIDABAD (NIT)
17. Shri Ved Ram Veena,
S/o Late Shri Nand Ram
2400, Jawahar Colony
FARIDABAD. (NIT)
18. Hari Singh Sharma,
S/o Shankar Lal Sharma,
Vill. & PO : Kheri Kalan,
Distt. FARIDABAD-121 001.
19. Smt. Veena Mahajan, (on leave)
W/o Sh. Navin Mahajan
2D-60, FARIDABAD (NIT)
20. Rehtas Chalia, S/o Late Sh. Ram Singh,
H.No.659, Ferez Gandhi Nagar,
FARIDABAD.
21. Deep Chand, S/o Late Sh. Shire Lal,
Vill.: Bhambri, PO : Pali,
Teh. & Distt.: Faridabad.
22. Lila Ram, S/o Sh. Yad Ram,
Village : Setai,
PO : Fatehpur Billech,
Tehsil : Ballabgarh,
Distt. : Faridabad.
23. Banarsi Dass, S/o Sh. Ramji Dass,
166/2, Jawahar Colony,
FARIDABAD (NIT)
24. Avinash Chander, S/o Sh. K.L. Sharma,
E-4, Old Press Colony,
FARIDABAD. (NIT)



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25. Brij Lal, S/o Sh. Tirkha Ram
(on leave)
Village : Sihi, PO : Sihi,
Tehsil : Ballabgarh,
Distt. : Faridabad.

26. Hans Raj, S/o Sh. J.S. Nirwan,
E-16/613, Bapa Nagar,
Tank Road, Karel Bagh,
NEW DELHI-110 005.

27. Amir Chand Bhatia,
S/o Sh. Devi Dass Bhatia,
H.No.2E/90, FARIDABAD (NIT)

28. Jagdish Ram Kalsh
S/o Late Shri Babu Ram,
H.No.359, Sector 22,
FARIDABAD (NIT)

29. Inderjit Behl, S/o Sh.L.C.Behl,
H.No.442, Sector 22,
FARIDABAD. (NIT)

30. Lal Chand, S/o Sh.Kumar Sain,
H.No.G-132, Old Press Colony,
FARIDABAD. (NIT)

31. Hawa Singh Ranga,
S/o Ram Meher,
A-105, New Press Colony,
FARIDABAD. (NIT)

32. Chandan Singh Rawat,
S/o Sh. Chandar Singh Rawat,
G-138, Old Press Colony,
FARIDABAD. (NIT)

33. ManikChand S/o Sh. Shis Ram Sharma,
B-112, New Press Colony,
FARIDABAD. (NIT)

(By Advocate : Sh. K.C. Mittal)

..... APPLICANTS

VERSUS

1. Union of India - through
Secretary,
Ministry of Urban Affairs &
Employment,
Nirman Bhawan,
NEW DELHI-110 011.

2. Director of Printing,
Directorate of Printing & Stationery,
Nirman Bhawan, NEW DELHI-110 011.

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3. The Manager,
Government of India Press,
FARIDABAD

... Respondents

O R D E R (ORAL)

Justice V.Rajagopala Reddy..

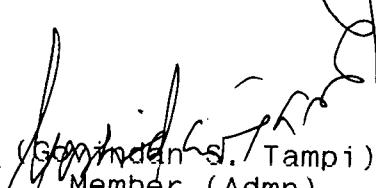
The applicants are working as Proof Readers at Govt. of India Press, Faridabad, in the present scale of Rs. 4000-6000/-. It is the grievance of the applicant that the Feeder Cadre post of Proof Reader i.e. the post of Reviser is also placed in the same scale of Rs. 4000-6000/-, thus equating the post of Proof Readers with the feeder category of Revisers. The duties and responsibilities of Proof Readers and Revisers are totally different and the Proof Readers have higher responsibilities than the Revisers, being the promotional post. The present OA is, therefore, filed seeking revision of the pay scales of Proof Readers.

2. Heard the counsel for the applicant and the respondents. It is admitted that the Proof Reader is a promotional post and was to be filled by examination from amongst Revisers and copy holders and those who are qualified are to be appointed as Readers. It is stated that the implementations of the recommendations of the 5th Pay Commission, the scales of Proof Readers and Revisers which was different earlier, were merged in the pay scale of Rs. 4000-6000/-. It is denied that the duties and responsibilities of the Proof Readers and Revisers are different, and that the pay scales have been merged by the Pay Commission keeping in mind the duties and responsibilities of Proof Readers and Revisers

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being almost identical in nature.

3. We have given careful consideration to the arguments advanced by the learned counsel for the applicant and that of the respondents. Though, it is seen that the pay scale have been merged on the implementation of 5th Pay Commission's recommendations, it is not denied that the Feeder Cadre for promotion to the post of Proof Reader is the Reviser and it is also not denied that the Recruitment Rules have not been amended merging the posts of Proof Readers and the Revisers. It is also seen from the intra departmental communication dated 8-12-99 that the posts of revisers and Proof Readers continue to exist separately though the scales are identical w.e.f. 1-1-96. Reader's post being a promotional post to Reviser, its duties should be different and should have higher duties and responsibilities. Headquarters was directed to take up revision of the scales of Readers. Thus the case of the applicant has been squarely admitted by the department itself that the duties and responsibilities of the Readers and Revisers are different and the posts are not being merged. In the circumstances, it justified that the Proof Reader's scale should be revised. The OA is, therefore, disposed of with a direction to the respondents to consider the question of revision of the pay scales of the applicants and revise the same within a period of three months from the date of the receipt of the copy of this order. No costs.


(G. Venkateswara Tampi)
Member (Admn)

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(V. Rajagopala Reddy)
Vice-Chairman (J)